

BENCH-I

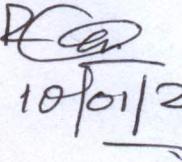
**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

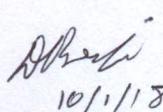
C.P.No.23/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	Peerless Hospitex Hospital & Research Centre Ltd		
Under Section	55(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

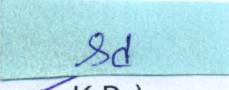
① RANTU KUMAR DAS, Pcs. } *on behalf of Petitioner.*   
 10/01/2018

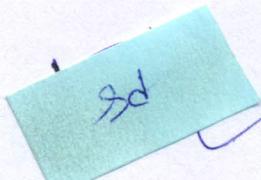
② DEBAONJAN BANERJEE  
ADV. "   
 10/1/18

**ORDER**

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

  
 (Jinan K.R.)  
 Member (J)

  
 (V.P.Singh)  
 Member (J)